WEEKLY DISPATCH STATEMENT
FROM :26-10-2026 to 30-10-2026

| S. NO. | APPEAL NO . | FINAL ORDER NO./MISC ORDER NO. | DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS | DATE ON WHICH ORDER SENT FOR DISPATCH AND ISSUED |
|---|---|---|---|---|
| | | FINAL ORDER NO. | | |
| 1 | ST/ 51903/2021 | F.O/51590/2026 | 21-10-2026 | 28-10-2026 |
| 2 | ST/51121/2018 | F.O/51589/2026 | 21-10-2026 | 28-10-2026 |
| 3 | ST/52725/2019 | F.O/51582-51586/2026 | 21-10-2026 | 28-10-2026 |
| 4 | ST/51531/2022 | F.O/51587-51588/2026 | 21-10-2026 | 28-10-2026 |
| 5 | ST/52070/2018 | F.O/51592/2026 | 21-10-2026 | 28-10-2026 |
| 6 | ST/51523/2022 | F.O/51591/2026 | 21-10-2026 | 28-10-2026 |
| 7 | ST/50647/2018 | F.O/51564/2026 | 21-10-2026 | 28-10-2026 |
| 8 | ST/50401/2021 | F.O/51608/2026 | 21-10-2026 | 28-10-2026 |
| 9 | ST/50014/2020 | F.O/51607/2026 | 21-10-2026 | 28-10-2026 |
| 10 | ST/50004/2020 | F.O/51603-51604/2026 | 21-10-2026 | 28-10-2026 |
| 11 | ST/54765/2023 | F.O/51595/2026 | 21-10-2026 | 28-10-2026 |
| 12 | ST/52242/2024 | F.O/51597-51598/2026 | 21-10-2026 | 28-10-2026 |
| 13 | ST/52299/2015 | F.O/51600/2026 | 21-10-2026 | 28-10-2026 |
| 14 | ST/54975/2023 | F.O/51599/2026 | 21-10-2026 | 28-10-2026 |
| 15 | ST/55433/2023 | F.O/51611/2026 | 21-10-2026 | 28-10-2026 |
| | | | | |
| | | MISC ORDER | | |
| 1 | ST/51828/2021 | M.O/50536/2026 | 21-10-2026 | 28-10-2026 |
| 2 | ST/52106/2022 | M.O/51613/2026 | 21-10-2026 | 28-10-2026 |
| 3 | ST/50746/2020 | M.O/50511-50512/2026 | 21-10-2026 | 28-10-2026 |

Deputy/ Asstt. Registrar

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large
Thus all the interested parties and other information seekers under R.T I Act may download these orders from CESTAT website.